

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
@ooooooooooooo@@@

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Dated : 19/8/87

APPLICATION NO 631 /80(F)

W.P. NO \_\_\_\_\_ /

Applicant

Shri P. Chandra Sekhar V/s The Secy, M/o Defence & 4 Ors

To

1. Shri P. Chandra Sekhar  
26 (New No. 4), Kaliyamman Koil Street  
Ulsoor  
Bangalore - 560 008
2. Shri M.S. Ananda Ramu  
Advocate  
128, Cubbonpet Main Road  
Bangalore - 560 002
3. The Secretary  
Ministry of Defence  
South Block  
New Delhi - 110 011
4. The Chief Engineer(P)  
R & D Picket  
Secunderabad - 500 003  
Andhra Pradesh
5. The Administrative Officer  
R & D Picket  
Secunderabad - 500 003 (A.P.)
6. Shri N. Sudhakaran Nair  
Garrison Engineer (P) (I),  
R & D (West), Suranjan Das Rd  
Bangalore - 560 075
7. Shri Damodaran  
Peon  
O/o Garrison Engineer(P) (I)

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH R & D (West)

Please find enclosed herewith the copy of ORDER/~~ORDER~~ Suranjan Das Rd  
~~INTERIM ORDER~~ passed by this Tribunal in the above said  
application on 26-8-87 Bangalore - 75

Encl : as above

8. Shri M.S. Padmarajaiah  
Central Govt. Stng Counsel  
High Court Buildings  
Bangalore - 560 001

*Received by*  
B. V. Venkatesh  
DEPUTY REGISTRAR  
~~SECRETARY~~  
(JUDICIAL)

*RECEIVED (7) Copies 2/9/87*

*Diary No/099/81/CR*

*Initial Date: 2-9-87... 8*

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE

8160

ORDER SHEET  
Application No 631 of 1987(F)

Applicant

P. Chandra Sekhar

V/s The Secy, M/o Defence & 4 Ors

Respondent

Advocate for Applicant

Advocate for Respondent

M.S. Ananda Ramu

M.S. Padmarajaiah

Date	Office Notes	Orders of Tribunal
6.8.1987		<p><u>KSPVC/PSM</u></p> <p><u>ORDER</u></p> <p>Applicant by Shri M.S. Ananda Ramu.</p> <p>Shri M.S. Padmarajaiah files Memo of appearance for the Respondents. Shri Ananda Ramu submits that this application may be dismissed as withdrawn for the reasons stated in the Memo filed by the applicant on 24.8.1987. Hence, we dismiss this application as withdrawn by the applicant. Parties to bear their own costs.</p> <p>bsv <i>[Signature]</i></p> <p>(K.S. PUTTASWAMY) (P. SRINIVASAN) VICE CHAIRMAN MEMBER (A)</p> <p>26.8.1987 26.8.1987</p> <p>"True copy"</p> <p><i>[Signature]</i> B.V. Venkatesh DEPUTY REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p> 